Title: Issues regarding sharing of water between Karnataka and Tamilnadu from the reservoir of Cauvery Basin.

SHRI D.V. SADANANDA GOWDA (UDUPI-CHIKMAGALUR): Mr. hairman, Sir, I would like to raise a very important issue pertaining to the States of Karnataka and Tamil Nadu. This is also a very sensitive issue. If it is not carefully handled, certainly there will be a law and order problem in both the States of Karnataka and Tamil Nadu.

This year, the South-West monsoon in the river Cauvery basin has totally failed. The total inflows for the month of June in the reservoirs of Karnataka were only 41 of the normal, and for the month of July the total inflows were only 54 per cent of the normal. For the months of June, July and till 25th August, the total inflows were only about 56 per cent of the normal inflows. ...(Interruptions)

MR. CHAIRMAN: You cannot give a lecture in 'Zero Hour'. You can briefly tell what you want from the Government in a few minutes.

SHRI D.V. SADANANDA GOWDA: Sir, this is a very important matter. I will take only two minutes to mention a few points.

So far Karnataka has withdrawn about 22 tmc of water from its reservoirs. So far, the position of total storages in the Cauvery basin in both the States has been 60 tmc in Karnataka and 61 tmc in Tamil Nadu.

Certain ground realities have to be taken into consideration. While looking into the facts, the basin States are expected to share the water equitably having regard to the 'ground realities' as it was done during the year 2002-03.

As per the Water Tribunal, in its final Order dated 5th February, 2007, the only obligation of Karnataka is to ensure 192 tmc of water in a normal year. Since the South-West monsoon appears to have been failed this year, the Karnataka Government could not release the share of water to Tamil Nadu. The Karnataka Government has already released 30 tmc of water this year from its reservoirs to Tamil Nadu. The weather forecast has predicted that there will be a good rainfall during the months of September and October. ...(Interruptions)

MR. CHAIRMAN: You simply say what you want from the Government.

SHRI D.V. SADANANDA GOWDA: During the meeting of the Cauvery Monitoring Cell, under the Chairmanship of the Secretary, Water Resources held on 24 th of August, 2010, the Tamil Nadu Government officials urged the Central Government to direct the Karnataka Government to release more water from the Cauvery basin. But the present situation is not like that.

Due to the failure of the South-West monsoon and also due to shortage of water in the inflows of the reservoirs, the Karnataka Government finds it difficult to release more water to Tamil Nadu at this stage. Hence, I would urge upon the Union Water Resources Minister and the hon. Prime Minister to cooperate during this difficult time and necessary instructions may kindly be given to the Tamil Nadu Government to bear with Karnataka for the time being.